

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd

... Applicant / Petitioner

Vs

Jyoti Builtech Pvt Ltd.

...

Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 15.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Vinod Chaurasia, Mr. Nalin Kaushik, Adv.
For the RMC : Mr. Upinder Singh, Adv.
For the Ex-Director : Mr. Saurabh Kalia and Mr. Rahul Ahuja.

ORDER

None present. List all pending applications for hearing on
03.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.12.2020
Deepak Kumar